## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 154/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/S Sannova Biotech Put Ltd Roc Kanpusi SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act of 2013

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	ABHISHEKMISHRA	PCS.	Petitions	Aprisheleman
<u>2.</u>	CP NO.154/ALD/2017			

Sh. Abhishek Mishra, proxy on behalf of petitioner counsel Sh. Shravan Kumar Vishnai.

The present petition is filed as a fresh case under Section 252(3) of the Companies Act, 2013 seeking for restoration of the name of the Companies in the register of the ROC, Kanpur.

In view of this, a notice be issued to the ROC, Kanpur for inviting its objections/comments on proposed relief sought for in the petition.

The matter to be listed on 12<sup>th</sup> December, 2017.

Dated:17.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)